

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 105(ND)2009

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Jhankar Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397/398

PRESENT:

For the APPLICANT / PETITIONER :- Mr. Narender M. Sharma, Advocate
Mr. Vivek Malik, Advocate

For the RESPONDENT :- Mr. R. K. Gupta, Advocate
Mr. Ranjesh Singh, Advocate
Ms Swaralipi Deb Roy, Advocate

ORDER

To come up for further Argument on 29th January 2018.


S. K. MOHAPATRA
HON'BLE MEMBER (T)


INA MALHOTRA
HON'BLE MEMBER (J)